

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 208 of 2013

Dated : 3rd March, 2014

Andhra Pradesh Power Gen. Corpn.
Versus

... Appellant(s)

CERC

..Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **02.04.2014.**

COURT MASTER